



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 022- 22660502

September 04, 2020

Option of repaying the funds borrowed under Long Term Repo Operations (LTROs) before maturity

The Reserve Bank had announced, *vide* [press release 2020-2021/263](#) on “Measures to Foster Orderly Market Conditions” dated August 31, 2020, that banks which had availed of funds under LTROs may exercise an option of reversing these transactions before maturity.

2. Banks desirous of exercising the above option are advised to submit their requests via **email only** to Financial Markets Operations Department (Ph: 022-2263 0982 / 22634925) in the format enclosed at [Annexure-1](#) of this press release on or before **September 10, 2020** for all LTROs. No Request for extension of time window for submission of repayment requests will be entertained.

3. The repayment exercise for different operations will be undertaken on following dates:

Sr. No.	Date of LTRO	Date of Repayment
1.	February 17, 2020	September 14, 2020
2.	February 24, 2020	September 15, 2020
3.	March 02, 2020	September 16, 2020
4.	March 09, 2020	September 17, 2020
5.	March 18, 2020	September 18, 2020

4. The RBI reserves the right to decide the quantum of repayment and / or to accept or reject any or all the requests, either wholly or partially, without assigning any reason thereof.

Press Release: 2020-2021/287

(Yogesh Dayal)
Chief General Manager

Annex-1**APPLICATION FORM FOR REPAYMENT OF FUNDS BORROWED UNDER LONG TERM REPO OPERATIONS (LTROs)**

To: The Chief General Manager Financial Markets Operations Department Reserve Bank of India Central Office Mumbai- 400001	From: (Applicant Name & Address incl. tel. no. & fax no.)
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Dear Sir,

Request for Repayment of funds borrowed under LTRO

I/We*, the undersigned, hereby submit request for repayment of funds borrowed under Long Term Repo Operations (LTROs) as follows as per terms and conditions specified in paragraph-2 of this form.

Date of LTRO	Bid Serial No./s	Amount (In Rs.)
February 17, 2020		
February 24, 2020		
March 02, 2020		
March 09, 2020		
March 18, 2020		
Total (In figures)		
Total (In words)		

2. Terms and conditions:

I/We understand that-

- Partial repayment of a bid will not be permitted.
- On the date of repayment, our current account with RBI will be debited with the amount of principal and accrued interest till the date of repayment and the securities received as collateral will be returned to our repo constituent SGL account.
- We will ensure availability of sufficient funds in our current account on the date of repayment.

3. Our settlement details are as under:

CIF No.	
Applicant's RC S.G.L. A/c	
Applicant's Current A/c. No.	

Yours faithfully,

(Signature of official (s) authorised to operate on SGL/Current Account)

Name _____	Name _____
Designation _____	Designation _____
Date and Office stamp _____	Date and Office stamp _____